



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.10.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 18.10.2024 were not taken up. The next dates of hearing in the matters is **28.10.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	Dheeraj Nair	Kritika Nagpal-R1
4.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8

5.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024	Venugopal Dhoot Vs. Vovl Ltd. & Ors.	Sandeep S Ladda	Surabhi Khattar
6.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	Sandeep S Ladda	Surabhi Khattar

By order of Hon'ble Chairperson
-Sd/-
Registrar